

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:797
ANSWERED ON:27.11.2014
WATER BOARDS
Rao (Avnithi) Shri Muthamsetti Srinivasa

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

(a) whether the Government of Andhra Pradesh has asked the Centre for creation of water boards for Krishna and Godavari rivers; and

(b) if so, the response of the Union Government thereto?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (PROF. SANWAR LAL JAT)

(a) & (b) In accordance with sub sections (1), (4) and (5) of Section 85 of the Andhra Pradesh Reorganisation Act, 2014 (6 of 2014), the Central Government has vide Gazette Notification dated 28th May, 2014 constituted the Krishna River Management Board and Godavari River Management Board for the administration, regulation, maintenance and operation of such projects on rivers Krishna and Godavari respectively, as may be notified by the Central Government from time to time.